

ORDER SHEET

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD BENCH

Review/Resto/Misc/Appl. No. _____ Of 19

IN

L.A./C.O./No. 1302-93 Of 19

Sl. No. 1 Counter has been
Office Report

Hon'ble Court's Order

As per general order dt. 21.8.98 of Hon. Sr. Member/H.O.D., the sine-die case for the years 1993 has been allowed to listed for hearing.

As such the case is submitted for fixing a date for listing it before Hon. Court for hearing.

am
5-11-98

S.O. 37

for
5/11

DR (5) List on 18.2.98
5/11/98

18-2-99

Honble Mr S.K. Agrawal - JM

Honble Mr G. Ramakrishnan AM

No time left. Adjourned
to 19-5-99 for hearing

19-5-99

Registrar

No sitting in Court No. I.
Adjourned to 5-8-99 for
hearing.

Page
2

DR (5)

5-8-99

No sitting in Court No. II.
Adjourned to 27-10-99
for hearing

Page
2

1302/93

Registrar

27.10.99

No sitting. Adjourned
to 01.12.99 for hearing.

B.O.C.

AR

01-12-99

Hon Mr. Justice Madan Sainju Reddy vs
Hon Mr. S. Biswas A.M.

No representation
from the applicant. Sri
SC Tripathi Counsel for
the respondents submits
that nobody is taking
interest in this case
on behalf of the applicant
since long time and
probably the applicant
has no interest in
this case.

2. In view of the
above submission of
the counsel for the
respondents and in
view of the continuous
nonrepresentation by
the applicant this case
is dismissed for want
of interest.

S. Biswas 10
A.M. V.C.

B